<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in person at the Principal Seat at Bombay that **on 9th July 2025 at 5.15 p.m.** :

The Division Bench comprising of the **Hon'ble Shri Justice A. S. Gadkari and the Hon'ble Shri Justice Kamal R. Khata** will sit **in Court Room No. 53** and take up the matters, as per the board to be notified separately.

Dated this 8^{th} day of July 2025

By Order

sd/-(P. P. Bhaidkar) I/c. Prothonotary & Sr. Master High Court, Original Side, Bombay. sd/-

(H. M. Bhosale) Registrar (Judl-I) High Court, Appellate Side, Bombay.